

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **28.04.2023 (FRIDAY)**  
CHENNAI BENCH (**VIRTUAL MODE**)

**10.30AM**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla,  
Member (Technical)

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Com App (AT) (Ins) No.105/2023 IA No. 385, 386 & 387/2023	Thippareddygari Harikrishna Reddy Vs Indiabulls Hpusing Finance Ltd & Anr.	Mr. Chandramouli Prabhakar Mr. R. Prithviraj Pandian	Mr. Dheeraj Nair

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) No. 40/2023 For Condone Delay IA No. 412/2023 Delay in re-filing IA No. 411/2023	Jojo Joseph Vs Vajra Creations Pvt. Ltd. & 8 Ors.	Mr. Anil D Nair	
3	Comp App (AT) (CH) (Ins) No. 111/2023 For Interim Relief IA No. 308/2023	M/s. Jiva Internet Solutions Pvt. Ltd. Vs Galada Power and Telecommunication Ltd & 5 Ors.	Mr. K Raghavcharyulu	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 51/2023 For Condone Delay IA No. 174/2023 For Stay IA No. 175/2023 Leave to file IA No. 176/2023 For Exemption IA No. 177 & 178/2023	Join UP Corporation Vs Mr. R. Sugumaran & 3 Ors	Mr. Sandeep Bhuraria	Mr. V John Acquinas- R2, R3 Mr. R sugumaran, RP

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	IA 351/2023 (Adv.Hg.) in Comp App (AT) (CH) (Ins) No. 431/2022 Leave to file IA No. 1089/2022 For Stay IA No. 1088/2022 For Additional docs. 1090/2022 & 322/2023	Arun Kumar Vs Ms. Sripriya Kumar, RP & 3 Ors	Ms. Ankita Paul Mr. BSV Prakash Kumar	Mr. NP Vijaykumar- R1, R3 Mr. Karthik Seshadri- R2 Mr. Srinandan- R4

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 143/2022 For Stay IA No. 330/2022	G. Sundharavadivelu Suspended Director of INMA International Limited Vs Indian Overseas Bank & Anr	M/s Vivrti Law Advocates Mr.Bharadwaja Ramasubramaniam	Mr. FB Benjamin George- R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No. 32/2023 For Stay IA No. 120/2023	Nerella Hemanth Nagar Kumar Vs Pattabi Enterprises & Anr	Mr. TK Bhaskar	Mr. B Dinesh
8	Comp App (AT) (CH) No. 116/2022 For Stay IA No.1070/2022	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & Anr.  <b>WITH</b>	M/s.Aiyar and Dolia	Mr. Ramaswamy Meyyappan- R2
9	Comp App (AT) (CH) No. 117/2022 For Stay IA No.1071/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors.  <b>WITH</b>	M/s.Aiyar and Dolia	Mr. Ramaswamy Meyyappan- R2

10	Comp App (AT) (CH) No. 118/2022 For Stay IA No.1072/2022	Huda Bagdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors.  <b>WITH</b>	M/s.Aiyar and Dolia	Mr. Ramaswamy Meyyappan- R7
11	Comp App (AT) (CH) No. 119/2022 For Stay IA No.1073/2022	Mr Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors.  <b>WITH</b>	M/s.Aiyar and Dolia	Mr. Ramaswamy Meyyappan- R2
12	Comp App (AT) (CH) No. 120/2022 For Stay IA No.1074/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayyar & 2 Ors.  <b>WITH</b>	M/s.Aiyar and Dolia	Mr. Ramaswamy Meyyappan- R2
13	Comp App (AT) (CH) No. 121/2022 For Stay IA No.1075/2022	Mr. Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors.  <b>WITH</b>	M/s.Aiyar and Dolia	Mr. Ramaswamy Meyyappan- R2
14	Comp App (AT) (CH) No. 122/2022 For Stay IA No.1076/2022	Ms Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors.  <b>WITH</b>	M/s.Aiyar and Dolia	Mr. Ramaswamy Meyyappan- R2
15	Comp App (AT) (CH) No. 123/2022 For Stay IA No.1077/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors.	M/s.Aiyar and Dolia	Mr. Ramaswamy Meyyappan- R2
16	Comp App (AT) (CH) (Ins) No.224/2022 For Stay IA No. 481/2022 To Vacate IA No. 766/2022	Virigineni Anjaiah Vs Pridhvi Asset Reconstruction and Securitization company Ltd. & Anr	Mr. K. Ravindranath Mr. P.Pratap	Mr. Surya Teja Nalla
17	Comp App (AT) (CH) (Ins) No.270/2022 For Stay IA No. 579/2022 For Urgent Listing IA No. 580/2022 To implead IA No. 835/2022 For Directions IA No. 879/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai

18	Comp App (AT) (CH) (Ins) No.277/2022 For Stay IA No. 594/2022 To implead IA No. 813/2022 Additional docs. 936 & 963/2022 To Adv Hg. IA No. 208/2023	Regen Infrastructure and Services Pvt. Ltd. Vs. Mr. Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors	Mr. B. Dhanaraj	Mr. AG Sathyanarayana Caveator/ R1
19	Comp App (AT) (CH) (Ins) No.282/2022 For Stay IA No. 599/2022	Regen Infrastructure and Services Pvt. Ltd. Vs. Mr. Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors	Mr. B. Dhanaraj	Mr. B Thilak Narayanan- R1 Ms. R Mitra- R2, R3
20	Comp App (AT) (CH) (Ins) No.307/2022 For Condone Delay IA No. 643/2022 For Stay IA No. 644/2022 For Exemption IA No. 645/2022 Urgent Listing IA No. 646/2022	Kunaparaju Sudharshan Varma Vs Rangarao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Ms. CS Shikha Rai M/s Dikshit Bhattacharjee
21	Comp App (AT) (CH) (Ins) No. 37/2023 For Stay IA No. 168/2023	Consortium of Prudent Arc Ltd. Vs Ravi Sankar Devarkonda & 2 Ors	Ms. Deepika Murali	Mr. Edward James- R2 Mr. Adithya Reddy- R3
22	Comp App (AT) (CH) (Ins) No. 39/2023 For Exemption IA No. 138 & 139/2023	Axis Overseas Ltd. Vs Krishna Vasudevan & 6 Ors	Ms. Sadapurna Mukherjee	Mr. K Moorthy- R1 Mr. ML Ganesh- R2 M/s Shivkumar & Suresh- R3
23	Comp App (AT) (CH) (Ins) No. 59/2023 For Stay IA No. 218/2023 To dispense with IA No. 217/2023 Leave to file IA No. 216/2023 Urgent Hearing IA No. 219/2023	M/s. SMS Foundation & Investment LLP- Rep by its Designated Partner Manish Kumar B Shah Vs Mr. J John Ohilvi- RP, M/s. Harsha Exito Engineering Pvt. Ltd.	Mr. K Gaurav Kumar, CS	Mr. T Dhanasekaran
24	Comp App (AT) (CH) (Ins) No. 87/2023 For Condone Delay IA No. 310/2023 For Exemption IA No. 309/2023	State Bank of India Vs India Power Corporation Limited	Mr. Edward James	Ms. Deepika Murali

		<b>WITH</b>		
25	Comp App (AT) (CH) (Ins) No. 69/2023 For Urgent IA No. 252/2023	India Power Corporation Limited Vs State Bank of India	Ms. Deepika Murali	Mr. Edward James

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No. 853/2022	Ashish Arjunker Rathi	Ms. Shweta Dubey	
27	TA No. 56/2021 (Comp App (AT) (Ins) No. 394/2020)	Dhanalakshmi Bank Vs Royal Splendour Developers Pvt.Ltd & 2 Ors	Mr. Lzafer Ahmed BF	Mr. S. Sathyanarayanan - R1 Mr. KV Jagdishvaran- R2
28	TA No. 102/2021 (Comp App (AT) (Ins) No. 647/2020) To Implead IA No. 532/2022 For Directions IA No. 734/2022 To Intervene IA No. 82 & 145/2023 For Directions IA No. 83/2023 IA No. 84/2023 Adv. Hg. IA No. 90/2023 For Directions IA No. 144/2023	Nishaat Saleem Vs Skylark Ithaca Buyers Welfare Association & 2 Ors	Mr. Mahesh Thakur	Mr. Arun Karthik Mohan-R1 Mr. T Ravichandran R2
29	TA No. 103/2021 (Comp App (AT) (Ins) No. 682/2020)	ICICI Bank Ltd Vs Skylark Ithaca Buyers Welfare Association & 2 Ors	Mr. Abhishek Anand	Mr. Arun Karthik Mohan- R1 Mr. T Ravichandran R2 Mr. Sudhanshu Prakash- R3
30	Contempt Case (AT) No. 31/2020 (CA (AT) (Ins) 647 & 682/2020)	Ramanathan Bhuvaneshwari RP of M/s Skylark Mansions Pvt Ltd. Vs Nishat Saleem & 3 Ors	Mr. T Ravichandran	Mr. Mahesh Thakur

31	TA (AT) No. 104/2021 (Comp App (AT) (Ins) No. 691/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors  <b>WITH</b>	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod-R1 Mr. Rama Subramanian -R2 Mr.AS. Aravind-R2
32	TA (AT) No. 105/2021 (Comp App (AT) (Ins) No. 692/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors  <b>WITH</b>	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV VinodR1 Mr. Rama subramanian -R2 Mr.AS. Aravind-R2
33	Comp App (AT) (CH) (Ins) No. 60/2021 For Exemption IA No. 135/2021	Chennai Chengelpet Tannery and Footwear General Workers Union & 4 Ors Vs Kavitha Surana & 4 Ors  <b>WITH</b>	Ms. Deepika Murali	Mr.S. Satyanarayanan
34	Comp App (AT) (CH) (Ins) No. 104/2021	Ganesh Cartons India Pvt Ltd. & 3 Ors. Vs. Kavitha Surana  <b>WITH</b>	Mr. Abhinav Parthasarathy	Mr.S. Satyanarayanan
35	Comp App (AT) (CH) (Ins) No.109/2021 For Stay IA No.199/2021 Seeking Injunction IA No. 200/2021 To dispense with IA No. 201/2021 For filing IA No. 202/2021 For Additional docs IA No. 641/2022	Muhamad Yavar Dhala Vs. Kavitha Surana & Anr	M/s Tanya Kapoor	Mr.S.Satyanarayan an R1. Mr. MS Viswanathan- R2
36	Comp App (AT) (CH) (Ins) No. 169/2021 To implead IA No. 425/2021	M/s. Metal India & Ors Vs V Mahesh – Liquidator of M/s Nagarjuna Oil Corporation Ltd.	Mr. Kairav Trivedi	Mr. S. Satish- R1
37	Comp App (AT) (CH) (Ins) No.52/2021 For Stay IA No. 118 & IA No.681/2021 For Urgent Hearing IA No. 120/2021 To Implead IA No. 279/2022	KCP Shivraman Vs. Ms. Aneetha Subramaniam Resolution Professional - Karur KCP Packkagings	Ms. R Sowmya Ms. S Varshini	Mr. Avinash Krishanan Ravi

38	Comp App (AT) (CH) (Ins) No. 238/2021 For Condone Delay IA No. 500/2021 For Stay IA no. 501/2021, For Exemption IA No.502/2021 Urgent Listing IA No.503/2021	Andritz Hydro P Ltd Vs Ravindra Beleyur RP & 3 Ors	Ms. Deepika Murali	Mr. T. Ravichandran - R1 M/s Vinithra Srinivasan & Varun Srinivasan- R3 Mr. Akshay Sharma- R4
39	Comp App (AT) (CH) (Ins) No.272/2021 Early Hearing IA No. 588/2021 & 508/2022 For Exemption IA No.589/2021 For Additional docs. IA No. 590 & 594/2021 For Directions IA No. 204/2023	Sumit Binani Vs. V. Venkatachalam & Anr	Mr. Sandeep Bajaj	Mr. Y. Suryanarayana R1 Mr. Anirudh KrishnanR2
40	Comp App (AT) (CH) No. 56/2021 For Stay IA No. 654/2021 For Exemption IA No. 655/2021 For Urgent Hearing IA No. 656/2021 To Implead IA No. 102/2023 Interim Injunction IA No. 103 & 104/2023	Anjana Sanghi & 2 Ors Vs KMS Constructions Pvt Ltd & 10 Ors	Ms. Preeti Mohan Mr. Raj Jhabakh	Mr. S ChidambaramR1 & R4 Mr. Yogesh Kumar Jagia- R2 Ms. K Sagarika- R3 Mr. Naresh Kumar Sangam- R5 Ms. Anju Jain- R6 Mr. Sriram Venkatavaradan- R7 Mr. A Chakravarthy Mudiraj- R11
41	Comp App (AT) (CH) (Ins) No. 127/2022 For Exemption IA No. 298/2022 Leave to file IA No. 299/2022	Employees Provident Fund Organisation Vs T. Sathisan RP & 2 Ors	Mr. Aravind Rajagopal	Mr. T Ravichandran R1 Mr.Sandeep Bajaj- R2

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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